

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

10

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/40/2017
NAME OF THE PETITIONER(S) : P. Shanmugam & 7 others
NAME OF THE RESPONDENT(S) : MARUVOOR ENERGY SYSTEMS PVT LTD & 3 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① M. ROHAN ATIR
for SRICHARAN RANGARAJAN

PETITIONER

M. Rohan Atir

② VISHNU MOHAN

Counsel for R2 R4

Vishnu Mohan

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. They stated that two other connected matters, CP 41/2017 & CP 43/2017 have not been listed today. The Registry is directed to list the above matters on the next date of hearing. Time is enlarged at request. Put up on 06.03.2018.

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(S VIJAYARAGHAVAN)
Member(Technical)

-scr-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc